

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3042  
ANSWERED ON:08.12.2009  
PURCHASE OF ARTICLES  
Ram Shri Purnmasi;Singh Shri Sushil Kumar

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether irregularities in the purchase of articles like towels and tube-lights have been brought to the notice of Government in the Ministry of Home Affairs during 2007-08 and 2008-09;
- (b) if so, the details thereof; and
- (c) the action taken in the matter?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): A reference was received in the Ministry alleging irregularities in the purchase of certain items such as towels, tube-lights etc. After detailed examination it was found that all procurements were made by following due procedure laid down in the General Financial Rules, 2005 and other instructions issued from time to time and no irregularity has been committed therein.